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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD.

RESTORATION APPLICATION NO. 43 Of 1987

IN

ORIGINAL APPLICATION NO. 581 OF 1986

Zahoor Mohammad Khan

Applicant

Versus.

The Union of India & others Respondents.

Hon.Ajay Johri -AM Hon.G.S.Sharma -JM

Heard Shri Prabhu Kant for the petitioner's counsel on the application for restoration. The petition was dismissed on 17-11-1986. This restoration application was filed on 23.2.1987 while it should have been filed within thirty days from the date of order of dismissal. The reasons for condonation of delay are not sufficient. The application being time barred is rejected.

Member (J)

Member (A)

Dt. 6.4.88